

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1501
(To be answered on the 13th February 2025)**

TRIAL SITES FOR AIR TAXIS

1501. SHRI SELVAGANAPATHI T.M.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that the Government has initiated identifying trial sites for air taxis or electric vertical takeoff and landing aircraft and if so, the details thereof;
- (b) whether it is also true that the Directorate General of Civil Aviation (DGCA) has visited sites in many States in this regard and if so, the details thereof; and
- (c) whether it is also true that the Government is looking at a regulatory sandbox within the country in this regard and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c): With a view to promote the Advanced Air Mobility in the country and create an enabling eco-system, a delegation consisting of officers from the Ministry, DGCA and AAI and industry stakeholders recently visited the following potential Sandbox sites in the States of Gujarat and Andhra Pradesh:

1. State of Gujarat:

- (i) Mandvi Airstrip in Kutch**
- (ii) Sabarmati River Front.**

2. State of Andhra Pradesh:

- (i) Kurnool Airport**
- (ii) Puttaparthi Airport.**
